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LAW DEPARTMENT

CORRIGENDUM

The 20th December, 2021

S.R.O. No. 489/2021— In the notification of the Government of Odisha in the Law Department No.9191-VJ-86/2021/L. dated the 7th September, 2021 published in the Extraordinary issue of the *Odisha Gazette* No.1458, dated the 9th September, 2021,--

- (a) In sub-rule (3) of rule 8, for the figure and bracket "7(5)" read "7(2)";
- (b) In rule 9,--
 - (i) In sub-rule (2), for the figures and bracket "7(5)" read "7(2)"; and
 - (ii) In the second proviso to sub-rule (3), for figure and bracket "(8)" read "8";
- (c) In sub-rule (2) of rule 10, for the figures and bracket "7(5)" read "7(2)".

[No.13088— VJ— 86/2021/L.]

DILIP KUMAR MISHRA

Principal Secretary to Government (I/C)